

T.A. 570 d/1997
(W.P. 4298/80)

7.9.93

Hon. Mr. Justice R.K. Varma, Jc.
Hon. Mr. R.K. Seth, AM

Case Called out. No one
is present on behalf of
the Parties. List this
Case on 23.9.93 for
hearing.

W.K.
AM.

R.K. —
Jc.

23/9/93

Hon'ble Mr. Maharaj Din, J.M.
Hon'ble Mr. S. Das Gupta, A.M.

None appeared on behalf of
the parties, The case is adjourned
to 2/11/93 for hearing.

W.K.
A.M.

J.M.

2.11.93

Hon. Mr. Maharaj Din J.M.
Hon. Miss. Usha Sen, AM

The Case Called out. None appeared
on behalf of the parties. On the last
two dates, i.e. 7.9.93 and 23.9.93
the parties remained absent. The
Case is dismissed in default of
the parties.

U.S.
A.M.

J.M.